NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 64/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES:

M/s. Styrax Commodities Ltd.

V/s.

M/s. Vadraj Cement Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Mr. Gaway Joshi Sr. Advocate

Mr. Dharam Jumani, Advocate

Mr. Chandrima Mitra,

Mrs. Manasi Vyag

ilb DSK legal

SIGNATURE

Advocate

Advocate

Petitioner

O Mr. Janak Dwarhadas Johnson

Sr. Advocate

Mr. Anny Abtrolyx

1/b. Legalis Partners

RNO.1-16, R-10, 12

<u>Order</u>

CP No. 64/241-242,244/NCLT/MB/MAH/2016

For the Petitioner Counsel reported that inspection so far not being given, the Respondent side is directed to complete giving inspection to the petitioner side within 3 days hereof. The Respondent side shall file reply within 10 days hereof, rejoinder if any, within 10 days thereof.

Cont... on pg.2

List this matter for hearing on 13.2.2017.

Sd/-

B.S.V. PRAKASH KÙMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)

> taicashi Kumar (Judicial)

ASBNAPATHY (Technical)